

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 136(ND)13
CA. NO.

CORAM:

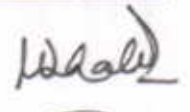
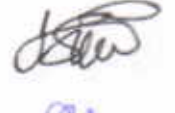
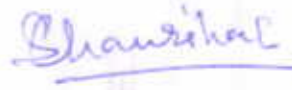
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016**

NAME OF THE COMPANY: M/s. Santosh Kumar Bagla V/s. M/s. Anghalia Housing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	Mamunij Bhattehay	CMD	Respondent Co.	
2.	Santosh Givi Adv.	Adv.	Respondent	
3.	Santosh Chaurasia Adv.	Adv.	for petitioner	

ORDER

Matter has been received on transfer from the Principal Bench.

2. The respondents pray for some more time to file their reply. Let the same be filed before the next date of hearing.

3. The Petitioner is also directed to file the original documents. It is submitted by the Id. Counsel for the petitioner that the same had been sent for forensic analysis, report of which has now been received by the Police Station to be filed in the court vested with jurisdiction. He shall take steps to place the same on record.

Contd/-.....

4. To come up for further consideration on 31.10.2016.

Sd/-

(Ina Malhotra)
Member Judicial

Sd/-

(R. Varadharajan)
Member Judicial